

हिन्दी शिक्षण योजना में प्राध्यापकों का स्थायी किया जाना

8953. श्री अर्जुन सिंह भदौरिया : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्दी शिक्षण योजना में गत लगभग पांच वर्ष से कितने प्रयापक तदर्थ आधार पर कार्य कर रहे हैं;

(ख) क्या उक्त कर्मचारी निरन्तर तदर्थ आधार पर कार्य कर रहे हैं;

(ग) यदि हां, तो उन्हें अब तक नियमित न करने के क्या कारण हैं; और

(घ) क्या यह सच है कि केवल उत्तरी क्षेत्र के तदर्थ प्रायापकों को नियमित नहीं किया गया है ?

गृह मंत्रालय में राज्य मंत्री (श्री घनिक लाल मण्डल) : (क) 14

(ख) जी नहीं ।

(ग) हिन्दी शिक्षकों के पद सर्विमेज सेलैक्शन कमीशन द्वारा खुली प्रतियोगिता परीक्षा के आधार पर भरे जाते हैं जिसके लिए प्रार्थना पहले ही भेजी जा चुकी है। तदर्थ शिक्षक प्रतियोगिता परीक्षा में भाग ले सकते हैं और इसमें सफल होकर कमीशन द्वारा चयन होने पर उन्हें नियमित कर दिया जाएगा ।

(घ) यह सच नहीं है ।

Grant of Contracts/Licences to S.C. & S.T.

8954. SHRI R. N. RAKESH: Will the Minister of ENERGY be pleased to state total number of contracts/licences granted by his Ministry, its attached and subordinate offices including the public sector undertakings and the share there, if any, to

Scheduled Castes and Scheduled Tribes in each category of such contracts/licences since March, 1977?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) information sought is not readily available and its compilation will involve inordinate expense and time.

Report of I. S. Puri on Small Scale Industries

8955. SHRI K. PRAKASH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Shri I. S. Puri, Development Commissioner of the Small Scale Industries has given any report about providing any incentives and facilities to the small scale industries; and

(b) if so, the main suggestions contained therein and the suggestions out of them accepted by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) Shri I. S. Puri, Development Commissioner (Small Scale Industries) who was the Chairman of a Committee has given a report on bank credit problems of small scale industries.

(b) The main recommendations of the report are:

(i) Simplified application and appraisal forms to be adopted by all banks for advances upto Rs. 25,000 and advances between Rs. 25,000 and Rs. 2,00,000.

(ii) In the case of margins there should be no insistence for small units; for viable schemes of technically qualified entrepreneurs, minimum margin requirement should be flexible; entrepreneurs should be permitted to introduce equity contribution in stages ac-

ording to requirements; setting up of a soft loan assistance fund or a National Equity Fund.

(iii) Banks should depend on viability of project; in the case of small loans the practice of obtaining third party guarantee in a routine manner should be discontinued; unencumbered industrial assets obtained as collateral security should be released from the prior charge whenever legitimate need arises; banks should accept equitable mortgage.

(iv) Repayment programme should take into account surplus generating capacity and for this purpose adequate start-up period for repayment should be given; interest should be collected in easy instalments after the unit starts operating surpluses; repayment programme should be reviewed and rescheduled in the case of power cuts, recession or natural calamities.

(v) Discretionary powers of Branch Managers should be reviewed to ensure 60 per cent to 80 per cent of credit decisions at the branch level itself; application forms of small loanes should be disposed off within 4 weeks.

(vi) A slab System of interest rate should be adopted; special concession in interest rate should be given to sick units under rehabilitation; concessional interest rates in backward areas; bank should not levy service charges on advances to small scale industries; banks should normally obtain re-finance from Industrial Development Bank of India and if decide not to do so, pass on its own concessional interest rates on such loans.

(vii) Under Bill Rediscounting Scheme, bills of small scale industrial units may be accepted without any specific limit being fixed.

(viii) Banks should make fuller utilisation of Small Industries Service Institutes for project evaluation, rehabilitation of sick units, recovery of dues and market assistance; Government to take steps to upgrade the skills in Small Industries Service Institutes; the entrepreneur should furnish data to the bank and discuss the plans with the bank.

(ix) A Committee under the Chairmanship of Development Commissioner (SSI) with representatives of small industry, Reserve Bank and bankers be appointed to watch the implementation of the Report.

The recommendations have been sent to the Ministry of Finance for consideration.

Purchase of Gunny Bags by Cement Factories

8956. SHRI L. L. KAPOOR: Will the Minister of INDUSTRY be pleased to state:

(a) the break-up of annual purchase of Gunny Bags old and new separately made by each Cement Factory under the management of the Cement Corporation of India during the last three years;

(b) the names and addresses of suppliers and the quantity with its value supplied by each; and

(c) the names and addresses of present suppliers who are under contract, if any, for supply of gunny bags?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) The break-up of annual purchases of gunny bags old and new separately made by each Cement Factory under the management of Cement Corporation of India Ltd. during the last three years are as follows:—